

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 433 of 2020**

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**  
(Through Video Conferencing)

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For the Petitioner : Mr. Vijay Ranjan Sinha, Advocate  
For the Respondent-State : AC to SC (Mines)-III

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6 / 09.09.2021 Two weeks' time, as prayed for, is allowed to the learned  
counsel for the petitioner to remove the defect, as pointed out by the office.

**(Dr. S. N. Pathak, J.)**

R.Kr.